NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1371/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Standard Chartered Bank

V/s.

Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Omog
Menon

M. Hudhay
Khurana

i/b A2B

and Partners
for Petitioner

Mr. Ashich Kamat

Mr. Ashich Kamat

Mr. Ashay Jadeja

Ms. Shruhi Katakey

Mr. Jay Zaven

All. for Respondents

by

2 :

ORDER

CP No.1371/ I&BP/NCLT/MB/MAH/2017

The Company Petition admitted, vide separate order.

Sd/-V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)